NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 02/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER PETITION NUMBER : TCP/114/2016 NAME OF THE PETITIONER(S) : K. Balagangadharan & another NAME OF THE RESPONDENT(S) : M/s Gurukripa Ayurvedic Heritage Private Ltd. & 7 others UNDER SECTION : 397/398, 111 of companies act 1956 S.No. NAME (IN CAPITAL) DESIGNATION **SIGNATURE** REPRESENTATION BY WHOM

INDRAN.M.B, ADVO CATE FOX MANDAL & ASSOCIATIES

Mohan Puhrkkal For Petro.

Saily Derecteday on Bunny Antony Paly Shankar Chakeafami for RI

Rb+R7

ORDER

Counsel for the petitioner present. Proxy representing the counsel for R1 & R2 present and stated that the senior counsel could not attend before the Tribunal today as he is held up at NCLT, Mumbai. Counsel representing other respondents are present. Proxy representing R1 & R2 prayed time for making submissions. Time is extended at request finally. Put up on 21.11.2017 at 10.30 A.M.

←59− K Anantha Padmanabha Swamy Member (Judicial)

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